

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/4(KB)2022
IA(COMPANIES.ACT)/141(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	AASHIYAAN HOUSING & DEVELOPMENT FINANCEPRIVATE LIMITED
UNDER SECTION	SEC 272 OF THE COMPANIES ACT , 2013

Appearance (via video conferencing/physically)

Mr. Arani Guha, Adv.] For the Liquidator
Mr. Yash Dalmia, Adv.]
Mr. Swarup Ghosh, Liq.-in-Person]

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the liquidator present.
2. **IA(COMPANIES.ACT)/141(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 8th Progress Report, which is placed at page nos. 22 to 27 of the application. This application is supported by an affidavit which is placed at page nos. 19 to 21 of the application. The 8th Progress Report is taken on record, and, accordingly this application is **disposed of**.
3. List the main CP for further consideration on **19.08.2024** had already posted.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**